

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2598  
TO BE ANSWERED ON 01.08.2017**

**SOCIAL WELFARE SCHEMES**

**2598. SHRI DILIP PATEL:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received any proposal for implementation of various social welfare schemes in Gujarat and if so, the details thereof;
- (b) whether the Government has taken any steps to approve the said proposal for the benefit of rural and urban poor; and
- (c) if so, the details thereof ?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a): The proposals received from Gujarat under various schemes of the Ministry for the last two years and current year is at Annexure.
- (b) & (c) : The details of funds sanctioned for the proposals received under various schemes for Gujarat are at Annexure.

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**Annexure**

Annexure referred to in reply to part (a) to (c) Lok Sabha Unstarred Question No. 2598 for answer on 01-08-2017 by Shri Dilip Patel, MP, regarding Social Welfare Schemes.

Sl. No.	Name of Social Welfare Scheme	2015-16		2016-17		2017-18	
		No. of Proposals	Funds Released	No. of Proposals	Funds Released	No. of Proposals	Funds Released
<b>I. DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT.</b>							
1	Post-matric Scholarship for Scheduled Castes Students.	1	5964.00	0	5244.00(Arrears for 2015-16 released).	0	5345.00 (Arrears for 2015-16 released).
2	Pre-matric scholarship for SC students studying in Class IX and X.	1	1600.00	1	2100.00	0	0.00
3	Pre-matric scholarship to the children of those engaged in occupations involving cleaning and prone to health hazards.	1	177.34	1	0.00 @@ (Utilization Certificate sought.)	0	0.00
4	Assistance to Voluntary Organizations working for welfare of Scheduled Castes.	17 (Screening Committee recommended only 2 cases)	1.06	2	25.45	2	0.00 (recommend- dation of the State Govt. not received)
5	Special Central Assistance to Scheduled Castes Sub-Plan.	1	1045.00	1	1756.05	0	0.00
6	Protection of Civil Rights Act, 1955 and Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.	1	450.00	1	1438.41	1	Incomplete proposal.
7	Pre-matric scholarship for Other Backward Class (OBC) Students.	1	678.88	1	765.88	1	495.00
8	Post-matric scholarship for OBC Students	1	4351.05	1	4562.28	1	3140.25
9	Assistance to Voluntary Organizations working for welfare of OBCs.	2	Incomplete proposals.	2	Incomplete proposals.	0	0.00

[Rupees in Lakh)

Sl. No.	Name of Social Welfare Scheme	2015-16		2016-17		2017-18	
		No. of Proposals	Funds Released	No. of Proposals	Funds Released	No. of Proposals	Funds Released
10	Integrated Scheme for Older Persons (IPOP)	26	0.00 (Last Screening Committee held on 4-1-2016 for the year 2015-16 did not consider the 26 proposals. Hence no funds released.)	51 (22 Cases of 2015-16 were new cases, 4 cases of 2015-16 were defective.  For 2016-17, out of 29 new cases, 5 were defective cases and 2 cases were deficient in documents.)	10.51  (For 5 New Cases)	0	9.27 (Release pertains 1 case of previous year)
11	Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse.	37	26.13	30	113.21	0	6.50
<b>II. DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES</b>							
12	Assistance to Disabled Persons For Purchase/Fitting of Aids and Appliances.	14	121.98	11	1639.59	0	179.16
13	Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights And Full Participation) Act, 1955.	2	15.00	0	0.00	1	0.00 (Utilization Certificates Of 2010-11 and 2015-16 not received)
14	Deendayal Disabled Rehabilitation Scheme	25	47.24	27	32.20	0	0.00

